

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 21346/2022
(Arising out of impugned final judgment and order dated 14-03-2022
in WA No. 20751/2019 passed by the High Court of Judicature at
Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN
VIDYALAYA SONAKPUR HARTHALA & ORS.

Respondent(s)

Date : 21-08-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Harish Pandey, AOR

For Respondent(s) Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Singh, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Shashank Singh, AOR

Mr. Kedar Nath Tripathy, AOR

Mr. S. R. Setia, AOR

Ms. Kiran Ahlawat, AOR
Mr. Satyajeet Kumar, AOR
Mr. Amrendra Kumar Mehta, AOR
Mr. Satyajeet Kumar, AOR
Mr. P. Soma Sundaram, AOR
Mr. Kedar Nath Tripathy, AOR
Ms. Kiran Ahlawat, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 10.10.2023 (NMD).

(RAJNI MUKHI)
COURT MASTER (SH)(DIPTI KHURANA)
ASSISTANT REGISTRAR